

**NATIONAL COMPANY LAW TRIBUNAL**  
**CUTTACK BENCH**  
**COURT No. 1**  
**VC AND PHYSICAL (HYBRID) MODE**

ITEM No. 124  
CP No. 26/CB/2023  
CA No. 55/CB/2023  
IA (Companies Act) No. 60/CB/2023  
IA (Companies Act) No. 14/CB/2024  
IA (Companies Act) No. 42/CB/2024

**Proceedings under Section 213, 241, 242, 243 of Companies Act**

**IN THE MATTER OF:**

Rajendra Narayan Das  
V/S

.....Applicant

TR Infrastructure & Developers Pvt. Ltd. & Ors.

....Respondent

**Order delivered on 12/07/2024**

**Coram:**

Shri Deep Chandra Joshi, Hon'ble Member(J)  
Shri Rajeev Mehrotra, Hon'ble Member(T)

**PRESENT:**

For the Applicant

Mr. Jitendra Kumar Chhotaray, Adv.

For the Respondent

Mr. Shantanu Das, adv.  
Mr. Ramashish Acharya, Adv.  
Mr. K.N. Mohapatra, Adv.  
Mr. Abhishek Naik, Adv.  
Ms. Gulfsha Kureshi, Adv.

**ORDER**

**CA No. 55/CB/2023 and IA (Companies Act) No. 42/CB/2024:**

1. Both sides counsel present.
2. List the matter on 30.08.2024.

**IA (Companies Act) No. 60/CB/2023 and IA (Companies Act) No. 14/CB/2024:**

1. Both sides counsel present.
2. Pleadings are completed.
3. List the matter on 30.08.2024.

Sd

Sd

**CP No. 26/CB/2023:**

1. Ld. Counsel Mr. Jitendra Kumar Chhotaray appears for the petitioner.
2. Ld. Counsel Mr. Shantanu Das appears for the Respondent Nos. 2 and 9.
3. Petitioner counsel is directed to issue fresh notice to the remaining respondents and file affidavit of service of notice before next date of hearing.
4. List the matter on 30.08.2024.



**Rajeev Mehrotra  
Member (Technical)**



**Deep Chandra Joshi  
Member (Judicial)**